

**GOVERNMENT OF INDIA  
MINISTRY OF LABOUR AND EMPLOYMENT  
LOK SABHA  
UNSTARRED QUESTION NO. 1394  
TO BE ANSWERED ON 09.02.2026**

**E-SHRAM PORTAL AND UNORGANISED WORKERS**

**†1394. SHRI BHARATSINHJI SHANKARJI DABHI:**

**SHRI PRADEEP PUROHIT:**

**SHRI CAPTAIN BRIJESH CHOWTA:**

**SHRI PRAVEEN PATEL:**

**SHRI DULU MAHATO:**

**DR. HEMANT VISHNU SAVARA:**

**SHRI LAVU SRI KRISHNA DEVARAYALU:**

**SHRI MAHENDRA SINGH SOLANKY:**

**SHRI DAMODAR AGRAWAL:**

**SHRI P C MOHAN:**

**SHRI ALOK SHARMA:**

**DR. RAJESH MISHRA:**

**SHRI AVIMANYU SETHI:**

**SHRI RAJIV PRATAP RUDY:**

**SHRI JUGAL KISHORE:**

**SHRI BALABHADRA MAJHI:**

**SHRI SATISH KUMAR GAUTAM:**

**SHRI KALI CHARAN SINGH:**

**SHRI MANOJ TIWARI:**

**SHRI KHAGEN MURMU:**

**MS. S JOTHIMANI:**

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

**(a) the details of the progress achieved in the registration of unorganised and gig economy workers on e-Shram portal during 2025 along with the current coverage in the country, State/UTwise, particularly in Dakshina Kannada district in Karnataka, Dewas-Shajapur Lok Sabha Constituency in Madhya Pradesh, Nabarangpur Lok Sabha Constituency in Odisha and sectorwise such as construction, fisheries, port linked activities, logistics, domestic work and platform based services;**

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- (b) the extent to which e-Shram data has been integrated with social security schemes to extend benefits to the registered workers, State/UT-wise including Nabarangpur Lok Sabha Constituency;**
- (c) the details of the steps taken by the Government to improve data accuracy, portability and periodic updation of workers profile, specially tribal dominated districts like Palghar in Maharashtra;**
- (d) whether the Government proposes to further integrate e-Shram with employment, skill development or welfare platform and if so, the details thereof, State/UT-wise, particularly to Nabarangpur in Odisha;**
- (e) whether Government is monitoring the tribal dominated districts like Palghar in Maharashtra for registering unorganised and gig economy workers on e-Shram portal and social security schemes and if so, the details thereof;**
- (f) the details of the measures taken by the Government to ensure compliance by aggregators in providing fair working conditions and social security including any penalties or incentives; and**
- (g) whether a grievance redressal mechanism is being planned for gig and platform workers and if so, the details thereof along with its framework and timeline?**

**ANSWER**

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT  
(SUSHRI SHOBHA KARANDLAJE)**

**(a) to (g): The Ministry of Labour and Employment launched eShram portal ([eshram.gov.in](http://eshram.gov.in)) on 26<sup>th</sup> August, 2021 for creation of a comprehensive National Database of Unorganised Workers (NDUW). The eShram portal registers the unorganised workers and provides them a Universal Account Number (UAN) on a self-declaration basis.**

**As on 4<sup>th</sup> February 2026, over 31.50 crore unorganised workers have already been registered on eShram portal.**

**State-wise details of unorganised workers and platform based gig workers registered on eShram portal during 2025 along with the current coverage is at annexure-I.**

**Details of unorganised workers and platform based gig workers registered on eShram portal during 2025 along with the current coverage in Dakshina Kannada district in Karnataka, Dewas and Shajapur districts in Madhya Pradesh and Nabarangpur district in Odisha is at annexure-II.**

**Occupation sector-wise details of unorganised workers and platform based gig workers registered on eShram portal during 2025 along with current coverage is at annexure-III.**

**State/UT-wise details of unorganised workers registered on eShram portal enrolled under various social security schemes at annexure-IV.**

**Details of unorganised workers registered on eShram portal enrolled under various social security schemes in Nabarangpur Lok Sabha Constituency in Odisha is at annexure-V.**

**In keeping with the vision of the Budget Announcement 2024-25 on developing eShram as a One-Stop-Solution for unorganized workers to have access to various social security schemes, Ministry of Labour and Employment launched the eShram-“One-Stop-Solution” on 21st October 2024. eShram- “One-Stop-Solution” entails integration of different social security/ welfare schemes at single portal i.e. eShram. This enables unorganised workers registered on eShram to access social security schemes and see benefits availed by them so far, through eShram.**

**So far, fourteen (14) schemes of different Central Ministries/ Departments have already been integrated/ mapped with the eShram to extend benefits and access to social security, insurance or skill development programmes to eShram cardholders across the country alongwith tribal dominated districts like Palghar in Maharashtra including Pradhan Mantri Street Vendors Atmanirbhar Nidhi (PMSVANidhi), Pradhan Mantri Suraksha Bima Yojana (PMSBY), Pradhan Mantri Jeevan Jyoti Bima Yojana (PMJJBY), Viksit Bharat-Guarantee for Rozgar and Ajeevika Mission (Gramin) (VB-G RAM G), Pradhan Mantri Awas Yojana – Gramin (PMAY-G), Ayushman Bharat – Pradhan Mantri Jan Arogya Yojana (AB-PMJAY), Pradhan Mantri Awas Yojana – Urban (PMAY-U), Pradhan Mantri Matsya Sampada Yojana (PMMSY), Pradhan Mantri Kisan Samman Nidhi (PM-KISAN), One Nation One Ration Card (ONORC) and Pradhan Mantri Matru Vandna Yojana (PMMVY), etc.**

**Apart from the above, eShram has linkages with National Career Service (NCS) for Job Opportunities, Skill India Digital Hub (SIDH) for Skill Development, Pradhan Mantri Shram Yogi Maan-dhan (PM-SYM) for Pension and convergence portal of MoHUA.**

**In the eShram portal, registrations are undertaken only after successful Aadhaar-based eKYC authentication. This process ensures that duplicate or fraudulent registrations are effectively eliminated. Further, key fields such as Name, Gender, Date of Birth, Permanent Address, and Photograph are directly fetched from UIDAI to maintain data authenticity and accuracy. These measures collectively safeguard the integrity of the portal and prevent any misuse.**

**To enhance registrations under the eShram initiative and ensure wider coverage of unorganised workers including unorganised workers from tribal dominated districts like Palghar in Maharashtra, the Government has adopted a comprehensive strategy. In addition to enabling self-registration through the web portal and mobile application, assisted registration modes have been introduced via Common Service Centres (CSCs), State Sewa Kendras (SSKs), and the UMANG platform to facilitate easy access for workers. eShram also allows provisions where registered workers can update their profiles through eShram portal or Common Service Centres (CSCs). The Ministry of Labour and Employment is conducting targeted awareness campaigns comprising registration drives, community outreach programs and locally tailored communication efforts. To further strengthen outreach, the Ministry leverages social media channels to disseminate videos, tutorials, and other informative content, making the initiative more accessible and engaging.**

**The Code on Social Security, 2020 has come into force on 21.11.2025 with the objective to consolidate and simplify the existing social security laws into a single framework and to extend social security coverage to all workers, including organized, unorganized, gig, platform and self-employed workers, by ensuring universal access to social security benefits, promoting portability of benefits across employments and States, enabling the Central and State Governments to frame appropriate schemes, leveraging technology for efficient delivery, and clearly defining the roles of governments, employers, and aggregators in order to provide comprehensive social protection to the workforce in line with evolving labour market conditions.**

**For the first time, the definition of 'gig workers' and 'platform workers' and provisions related to the same have been provided in the Code on Social Security, 2020.**

**The Code provides for framing of suitable social security measures for gig workers and platform workers on matters relating to life and disability cover, accident insurance, health and maternity benefits, old age protection, etc. The Code also provides for setting up of a Social Security Fund for financing of social security and welfare schemes for gig and platform workers.**

**The Code has provisions for setting up a toll-free call centre, or helpline or facilitation centres for unorganised, gig, and platform workers by the appropriate Government. These facilities are to disseminate information on available social security schemes, facilitate filing, processing and forwarding of application forms for registration, assist to obtain registration and facilitate the enrolment of the registered unorganized workers, gig workers and platform workers in the social security schemes.**

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Annexure referred to in reply to Part (a) to (g) of the Lok Sabha Unstarred Question No. 1394 for 09.02.2026 regarding “e-Shram Portal and Unorganised Workers” raised by Shri Bharatsinhji Shankarji Dabhi, Shri Pradeep Purohit, Shri Captain Brijesh Chowta, Shri Praveen Patel, Shri Dulu Mahato, Dr. Hemant Vishnu Savara, Shri Lavu Sri Krishna Devarayalu, Shri Mahendra Singh Solanki, Shri Damodar Agrawal, Shri P C Mohan, Shri Alok Sharma, Dr. Rajesh Mishra, Shri Avimanyu Sethi, Shri Rajiv Pratap Rudy, Shri Jugal Kishore, Shri Balabhadra Majhi, Shri Satis Kumar Gautam, Shri Kali Charan Singh, Shri Manoj Tiwari, Shri Khagen Murmu, Ms. S Jothimani.

State-wise details of unorganised workers and platform based gig workers registered on eShram portal during 2025 along with the current coverage as on 04.02.2026.

S.No.	State/UTs	Registration count of unorganised workers during 2025	Total registration count of unorganised workers as on 04.02.2026	Registration count of Platform based gig Workers during 2025	Total registration count Platform based gig Workers as on 04.02.2026
1	Andaman And Nicobar Islands	2,730	35,250	142	194
2	Andhra Pradesh	6,52,006	88,16,453	32,619	39,155
3	Arunachal Pradesh	13,357	2,14,440	531	676
4	Assam	2,13,721	78,10,995	9,842	27,561
5	Bihar	25,31,849	3,22,46,771	87,324	1,09,819
6	Chandigarh	4,907	1,90,561	486	2,670
7	Chhattisgarh	1,01,153	86,40,006	4,046	6,128
8	Delhi	1,29,252	36,22,083	12,930	49,556
9	Goa	11,816	88,653	763	923
10	Gujarat	4,03,230	1,23,28,647	20,821	34,869
11	Haryana	65,613	54,21,939	7,876	20,397
12	Himachal Pradesh	30,294	20,16,500	1,018	1,850
13	Jammu And Kashmir	68,491	36,29,235	2,015	3,449
14	Jharkhand	1,96,859	98,15,813	8,435	15,969
15	Karnataka	5,44,904	1,10,32,529	16,218	37,928
16	Kerala	90,557	61,07,347	6,965	11,220
17	Ladakh	1,809	35,409	39	48
18	Lakshadweep	57	2,864	2	4
19	Madhya Pradesh	6,93,984	1,92,50,542	19,349	34,749

S.No.	State/UTs	Registration count of unorganised workers during 2025	Total registration count of unorganised workers as on 04.02.2026	Registration count of Platform based gig Workers during 2025	Total registration count Platform based gig Workers as on 04.02.2026
20	Maharashtra	9,08,107	1,83,52,630	1,00,875	1,35,035
21	Manipur	17,416	4,70,695	539	694
22	Meghalaya	33,224	3,61,056	653	812
23	Mizoram	7,770	72,992	105	147
24	Nagaland	10,748	2,42,615	472	568
25	Odisha	1,26,103	1,36,87,693	7,074	16,799
26	Puducherry	8,190	1,98,376	288	485
27	Punjab	1,42,508	59,22,881	6,434	15,322
28	Rajasthan	8,34,800	1,52,29,873	19,956	38,413
29	Sikkim	8,303	50,544	285	320
30	Tamil Nadu	6,14,423	95,90,336	23,394	31,802
31	Telangana	1,68,164	46,42,738	16,018	30,016
32	The Dadra And Nagar Haveli And Daman And Diu	1,502	75,794	86	136
33	Tripura	15,206	9,01,929	1,304	2,057
34	Uttar Pradesh	4,75,850	8,42,67,050	32,105	1,30,977
35	Uttarakhand	46,132	31,08,332	3,363	6,178
36	West Bengal	1,34,117	2,65,51,901	13,946	54,860

Annexure referred to in reply to Part (a) to (g) of the Lok Sabha Unstarred Question No. 1394 for 09.02.2026 regarding “e-Shram Portal and Unorganised Workers” raised by Shri Bharatsinhji Shankarji Dabhi, Shri Pradeep Purohit, Shri Captain Brijesh Chowta, Shri Praveen Patel, Shri Dulu Mahato, Dr. Hemant Vishnu Savara, Shri Lavu Sri Krishna Devarayalu, Shri Mahendra Singh Solanki, Shri Damodar Agrawal, Shri P C Mohan, Shri Alok Sharma, Dr. Rajesh Mishra, Shri Avimanyu Sethi, Shri Rajiv Pratap Rudy, Shri Jugal Kishore, Shri Balabhadra Majhi, Shri Satis Kumar Gautam, Shri Kali Charan Singh, Shri Manoj Tiwari, Shri Khagen Murmu, Ms. S Jothimani.

Details of unorganised workers and platform based gig workers registered on eShram portal during 2025 along with the current coverage in Dakshina Kannada district in Karnataka, Dewas and Shajapur districts in Madhya Pradesh and Nabarangpur district in Odisha as on 04.02.2026.

S.No .	States	Districts	Registration count of unorganised workers during 2025	Total registration count of unorganised workers as on 04.02.2026	Registration count of Platform based gig Workers during 2025	Total registration count Platform based gig Workers as on 04.02.2026
1	Karnataka	Dakshina Kannada	8,315	2,54,903	340	617
2	Madhya Pradesh	Dewas	20,643	3,49,247	375	710
		Shajapur	7,496	1,90,847	238	415
3	Odisha	Nabarangpur	2,223	3,69,799	103	130

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Occupation sector-wise details of unorganised workers and platform based gig workers registered on eShram portal during 2025 along with current coverage as on 04.02.2026.

S.No.	Occupation Sector	Registration count of unorganised workers during 2025	Total registration count of unorganised workers as on 04.02.2026	Registration count of Platform based gig Workers during 2025	Total registration count Platform based gig Workers as on 04.02.2026
1	Agriculture	37,71,836	16,29,94,307	1,231	1,10,621
2	Apparel	8,02,346	2,06,89,804	1,870	8,939
3	Automobile & Transportation	2,96,404	84,69,240	1,21,724	1,99,760
4	Banking, Financial Services & Insurance	1,655	45,772	3	340
5	Beauty & Wellness	92,055	21,34,120	9,146	12,529
6	Capital Goods & Manufacturing	1,30,323	65,04,690	8,720	20,859
7	Construction	8,61,935	2,87,50,815	11,276	52,637
8	Domestic and Household Workers	5,66,610	2,93,72,313	49,158	56,731
9	Education	1,79,335	53,02,645	4,340	10,637
10	Electronics & HW	1,18,336	50,68,364	11,932	25,256
11	Food Industry	2,92,204	17,03,744	1,70,858	1,92,631
12	Gem & Jewellery	23,325	10,30,722	23	1,830
13	Glass & Ceramics	6,772	2,92,451	1	252
14	Handicrafts & Carpets	62,235	23,66,709	53	2,097
15	Healthcare	2,02,655	35,68,318	934	6,677
16	Leather Industry Works	1,33,240	61,77,178	34	13,735
17	Mining	11,025	4,58,659	12	362
18	Miscellaneous	11,47,267	1,47,77,087	65,078	1,10,169
19	Musical Instruments	8,587	1,17,020	18	326

S.No.	Occupation Sector	Registration count of unorganised workers during 2025	Total registration count of unorganised workers as on 04.02.2026	Registration count of Platform based gig Workers during 2025	Total registration count Platform based gig Workers as on 04.02.2026
20	Office Administration & Facility Management	1,89,342	30,73,461	270	12,062
21	Organised Retail	1,898	89,014	8	339
22	Printing	17,043	5,07,533	37	1,773
23	Private Security	15,506	4,64,215	83	3,808
24	Professionals	30,480	8,34,435	32	1,681
25	Retail	57,775	23,84,996	88	5,810
26	Service	13,744	3,04,607	16	905
27	Textile & Handloom	5,262	2,08,029	13	306
28	Tobacco Industry	39,508	27,38,966	67	2,652
29	Tourism & Hospitality	2,24,020	43,74,257	1,282	5,730
30	Wood & Carpentry	6,429	2,08,355	11	332

Annexure-IV

**Annexure referred to in reply to Part (a) to (g) of the Lok Sabha Unstarred Question No. 1394 for 09.02.2026 regarding “e-Shram Portal and Unorganised Workers” raised by Shri Bharatsinhji Shankarji Dabhi, Shri Pradeep Purohit, Shri Captain Brijesh Chowta, Shri Praveen Patel, Shri Dulu Mahato, Dr. Hemant Vishnu Savara, Shri Lavu Sri Krishna Devarayalu, Shri Mahendra Singh Solanky, Shri Damodar Agrawal, Shri P C Mohan, Shri Alok Sharma, Dr. Rajesh Mishra, Shri Avimanyu Sethi, Shri Rajiv Pratap Rudy, Shri Jugal Kishore, Shri Balabhadra Majhi, Shri Satish Kumar Gautam, Shri Kali Charan Singh, Shri Manoj Tiwari, Shri Khagen Murmu, Ms. S Jothimani.**

State/UT-wise details of unorganised workers registered on eShram portal enrolled under various social security schemes as on 04.02.2026.

S.No.	State	ONORC	PM-SVANIDHI	VB-G RAM G	PMAY-G	IGNDPS	IGNWPS	PMAY-U	PMMSY	PMJJBY	PMSBY	PMJAY	PMKISAN	PMMVY
1	Andaman And Nicobar Islands	9,364	180	2,191	364	1	5	16	13	4,859	11,725	25,931	1,317	27
2	Andhra Pradesh	54,96,125	1,37,502	34,76,629	61,880	5,114	1,30,365	4,80,828	1,205	11,31,807	31,10,289	75,15,733	10,49,600	48,386
3	Arunachal Pradesh	1,20,471	2,537	98,313	7,992	340	1,362	2,200	17	16,142	61,192	48,211	46,186	84
4	Assam	71,02,506	24,981	24,33,850	2,81,103	8,835	29,874	27,894	2,719	3,77,496	16,40,386	41,16,773	10,32,353	1,47,723
5	Bihar	2,70,10,004	86,773	51,04,642	19,31,412	20,868	83,563	45,890	550	21,33,466	89,49,415	2,43,52,355	38,32,892	4,90,675
6	Chandigarh	1,25,215	3,413	2,105	825	27	322	76	-	15,276	49,512	1,07,442	7,866	3,262
7	Chhattisgarh	65,16,367	44,493	37,99,558	5,08,437	12,713	74,975	77,717	178	7,74,110	28,86,284	78,44,108	12,09,925	1,40,626
8	Delhi	22,77,355	92,859	28,554	16,447	1,150	534	3,390	7	2,04,757	8,08,316	4,26,663	1,18,076	57,685
9	Goa	46,925	323	2,187	134	48	601	9	27	8,596	23,763	12,997	2,010	1,165
10	Gujarat	90,12,238	2,29,084	13,36,807	2,51,662	7,582	1,00,370	26,921	93	8,56,371	28,88,459	96,48,481	17,38,823	1,17,466
11	Haryana	44,46,739	77,953	5,36,524	16,837	7,157	23,576	8,858	298	6,04,425	14,64,491	43,24,773	4,26,765	38,056
12	Himachal Pradesh	10,34,006	2,756	7,54,042	9,977	55	1,585	4,094	75	1,47,358	4,33,598	6,41,615	3,54,909	596
13	Jammu And Kashmir	28,23,197	11,158	9,51,489	1,35,909	950	2,466	17,061	411	26,085	1,24,084	34,03,133	4,71,165	55,766
14	Jharkhand	83,21,479	44,774	23,18,256	5,68,310	9,043	49,384	41,460	1,858	11,01,547	37,59,703	52,46,812	12,63,055	1,00,769
15	Karnataka	77,49,252	1,53,097	30,05,112	55,859	10,518	1,09,247	22,737	189	7,39,991	22,68,814	39,97,565	9,73,579	1,97,765
16	Kerala	36,69,727	49,501	12,34,736	10,098	3,907	87,290	43,651	458	2,15,314	11,44,089	22,80,958	10,84,891	58,059
17	Ladakh	26,159	129	13,679	484	7	24	97	24	1,002	3,810	31,615	7,971	556

S.No.	State	ONORC	PM-SVANIDHI	VB-G RAM G	PMAY-G	IGNDPS	IGNWPS	PMAY-U	PMMSY	PMJJBY	PMSBY	PMJAY	PMKISAN	PMMVY
18	Lakshadweep	1,487	3	70	10	8	2	1	1	178	560	1,850	308	28
19	Madhya Pradesh	1,57,12,347	4,72,214	41,84,959	2,93,994	2,913	9,387	1,86,399	605	14,96,756	64,86,974	1,27,37,288	29,09,336	4,86,327
20	Maharashtra	1,40,05,503	3,19,156	26,75,828	2,21,958	2,443	30,708	35,377	752	15,03,720	50,17,999	1,08,76,112	22,58,613	2,65,747
21	Manipur	4,23,226	4,841	1,98,263	29,014	71	2,069	8,143	216	18,285	80,286	1,94,743	29,532	14,520
22	Meghalaya	2,14,182	19	2,11,143	45,299	237	1,767	739	417	15,855	69,829	1,96,027	76,118	3,962
23	Mizoram	52,358	590	27,070	5,059	29	102	2,490	5	2,029	8,831	49,334	21,169	358
24	Nagaland	2,30,491	1,586	77,648	13,394	20	139	7,541	625	13,779	72,319	1,98,433	89,566	3,687
25	Odisha	1,22,40,120	35,170	28,03,569	11,41,243	33,997	1,59,156	75,615	415	15,79,284	55,38,635	27,012	19,67,773	1,850
26	Puducherry	1,58,801	1,579	30,329	90	181	516	5,267	6,991	11,360	33,286	1,19,352	2,973	1,262
27	Punjab	45,29,307	76,349	7,01,083	16,952	1,022	2,660	14,295	46	4,82,185	15,55,688	30,49,201	2,37,690	1,08,463
28	Rajasthan	1,05,65,340	89,909	48,14,732	4,46,295	5,725	48,092	49,934	3	13,17,832	47,44,287	65,46,502	22,66,513	4,64,427
29	Sikkim	38,039	273	15,715	200	1	3	4	31	5,360	15,208	11,209	5,210	270
30	Tamil Nadu	61,21,880	86,671	35,24,510	2,07,577	7,352	57,264	45,037	1,649	6,14,957	19,36,788	45,83,688	5,48,284	42,289
31	Telangana	31,55,414	1,39,913	16,79,279	689	5,426	23,006	809	56	4,35,452	12,57,076	22,47,439	7,11,819	820
32	The Dadra And Nagar Haveli And Daman And Diu	54,435	705	1,578	1,075	10	55	148	3	7,013	16,999	51,812	4,366	123
33	Tripura	6,57,524	2,820	4,92,707	1,55,585	299	1,430	20,519	1,124	89,989	2,25,812	8,22,070	1,11,446	66
34	Uttar Pradesh	6,78,65,224	9,54,713	92,74,038	17,68,160	4,576	44,404	10,90,202	1,623	44,08,161	1,87,37,522	3,24,06,536	1,20,58,260	2,44,287
35	Uttarakhand	21,26,835	15,190	6,12,132	37,448	370	3,489	14,542	185	1,98,866	8,76,489	27,65,462	3,56,663	58,412
36	West Bengal	1,88,80,127	87,009	54,31,301	15,82,554	14,579	93,521	1,28,719	1,014	19,92,421	88,34,011	96,782	22,69,224	22,264

**Annexure referred to in reply to Part (a) to (f) of the Lok Sabha Unstarred Question No. 1394 for 09.02.2026 regarding “e-Shram Portal and Unorganised Workers” raised by Shri Bharatsinhji Shankarji Dabhi, Shri Pradeep Purohit, Shri Captain Brijesh Chowta, Shri Praveen Patel, Shri Dulu Mahato, Dr. Hemant Vishnu Savara, Shri Lavu Sri Krishna Devarayalu, Shri Mahendra Singh Solanki, Shri Damodar Agrawal, Shri P C Mohan, Shri Alok Sharma, Dr. Rajesh Mishra, Shri Avimanyu Sethi, Shri Rajiv Pratap Rudy, Shri Jugal Kishore, Shri Balabhadra Majhi, Shri Satish Kumar Gautam, Shri Kali Charan Singh, Shri Manoj Tiwari, Shri Khagen Murmu, Ms. S Jothimani.**

Details of unorganised workers registered on eShram portal enrolled under various social security schemes in Nabarangpur district in Odisha as on 04.02.2026.

S.N o.	Schemes	Enrollments
1	One Nation One Ration Card (ONORC)	3,48,435
2	Pradhan Mantri Street Vendors Atmanirbhar Nidhi (PMSVANidhi)	258
3	Viksit Bharat-Guarantee for Rozgar and Ajeevika Mission (Gramin) (VB-G RAM G)	1,32,892
4	Pradhan Mantri Awas Yojana – Gramin (PMA Y-G)	51,864
5	Indira Gandhi National Disability Pension Scheme (IGNDPS)	807
6	Indira Gandhi National Widow Pension Scheme (IGNWPS)	4,779
7	Pradhan Mantri Awas Yojana – Urban (PMA Y-U)	1,114
8	Pradhan Mantri Matsya Sampada Yojana (PMMSY)	5
9	Pradhan Mantri Jeevan Jyoti Bima Yojana (PMJJBY)	26,472
10	Pradhan Mantri Suraksha Bima Yojana (PMSBY)	1,14,885
11	Ayushman Bharat – Pradhan Mantri Jan Arogya Yojana (AB-PMJAY)	714
12	Pradhan Mantri Kisan Samman Nidhi (PM-KISAN)	57,979
13	Pradhan Mantri Matru Vandna Yojana (PMMVY)	69

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